NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB) No. 571/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M.

Name of the Company Under Section		Edelwiess Asset Reconstruction Co. LtdVs- Shree Coke Manufacturing Co. Pvt.Ltd. 7 IBC		

1 Saket Chandlary Dow.

Corporate Destor. Thang

1. SOUVIK MAZUMDAR, Adv

2. ARIF ALI, ADV.

Financial Creditor

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 11/12/2017 for further consideration.

(Jinan K.R.) Member (J)

Se

(V.P.Singh) Member (I)